GOVERNMENT OF INDIA MINISTRY OF YOUTH AFFAIRS AND SPORTS (DEPARTMENT OF SPORTS)

RAJYA SABHA STARRED QUESTION NO. 122

ANSWERED ON 28/07/2022

INFRASTRUCTURE FACILITIES FOR SPORTS

122 SHRI HARBHAJAN SINGH:

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) whether sports facilities like national level trainer, appointment of coaches and other modern facilities are available in all the States/Districts of the country for providing training to youth to prepare them for various sports competitions including national/international level competitions;
- (b) if so, the details thereof, State/UT-wise;
- (c) whether the youth from the State of Punjab are getting all the facilities for preparation of sports at national level and if so, the details thereof and if not the reasons therefor, and
- (d) the details of funds spent for this purpose during the last three years, State/UT-wise?

ANSWER

THE MINISTER OF YOUTH AFFAIRS AND SPORTS

(SHRI ANURAG SINGH THAKUR)

(a) to (d): A Statement is laid on the Table of the House.

(a) and (b): Sports being a State subject, the primary responsibility for development and promotion of sports rests with the respective State/UT Government. This Ministry supplements the efforts of the State/UT Governments through its various sports promotional schemes. A total of 189 Centres including National Centres of Excellence (NCOEs), (SAI Training Centres) STCs, Extension Centres, etc. are functional across the country for implementation of the sports promotional schemes. The State-wise details of these schemes are provided at **Annexure – I.**

Presently, 8119 talented sports persons (4973 boys and 3146 girls) are being trained in 28 sports disciplines on residential and non-residential basis. The selected athletes are provided financial support in the form of expert coaches, sports equipment, scientific support, boarding and lodging, sports kit, competition exposure, educational expenses, medical/insurance and stipend as per the approved scheme norms. A total of 966 Coaches have been appointed by the Ministry under various Sports Promotional Schemes. The State/UT-wise details of Coaches deployed are provided at **Annexure – II.**

Further, under Talent Search Development component of Khelo India, an athlete selected as a Khelo India Athlete (KIA) is entitled for Out of Pocket Allowance (OPA) of ₹ 1,20,000 per annum for meeting day to day expenses, including training. Additionally, an athlete is also entitled for ₹ 5,00,000/- per annum for training purposes including funding for sports equipment, coaching, boarding, lodging, sports kit and other modern facilities if they opt to be trained in an Accreditated Academy.

Under the Khelo India Centre (KIC) component, funds are released to each KIC at the rate of ₹5 lakh per annum for the procurement of Sports Equipment, Coaches (Past Champion Athletes) and each Khelo India State Centre of Excellence (KISCE) is eligible for support for coaches and equipment based on viability gap analysis conducted jointly with the respective State Governments. The State/UT- wise details of Khelo India Centres (KIC), Khelo India State Centre of Excellence (KISCE) and Accreditated Academies are provided at Annexure – III.

Also, under the Target Olympic Podium Scheme (TOPS), the Ministry provides assistance and customized training to India's top athletes in their preparations for Olympic and Paralympic Games. Out-of-pocket allowance of ₹ 50,000/- per month is given to the TOPS Core Group athletes and ₹ 25,000/- per month to the TOPS Development Group athletes.

Besides, under the component "Utilization and Creation of Sports Infrastructure" of the Khelo India Scheme, 300 sports infrastructure projects of various types have been sanctioned across the country. The State-wise details of the projects are at **Annexure-IV**.

(c): The Sports Promotional Schemes of the Department are implemented across all the States/UTs including the State of Punjab. Under the Khelo India Scheme, 11 sports infrastructure projects of various types have been sanctioned in Punjab. The details of these projects are at **Annexure-V.**

The details of various other schemes functional in the State of Punjab are as under:

S. No.	Name of the Schemes	No. of Centres
1.	Khelo India Centres	03
2.	Khelo India Accreditated Academies	25
3.	National Centres of Excellence (NCoEs)	01
4.	SAI Training Centres (STC)	04
5.	Extension Centre of STC	2
6.	Indigenous Games & Martial Arts	01
7.	Akharas	03

(d): Funds are allocated by this Ministry Scheme-wise, not State-wise.

Annexure – I STATE-WISE TOTAL NO. OF CENTRES

NCOE- National Centre of Excellence STC – SAI Training Centre IGMA – Indigenous Games and Martial Arts

		No. of Centres						
SN	States				NSTC			
		NCOE	STC	Extension Centres	Regular Schools	IGMA	Akharas	TOTAL
1	Andhra Pradesh	0	3	0	0	0	0	3
2	Assam	1	4	4	1	1	1	12
3	Arunachal Pradesh	1	1	0	0	0	0	2
4	Bihar	0	3	0	0	0	0	3
5	Chhattisgarh	0	2	0	0	0	0	2
6	Goa	0	1	0	0	0	0	1
7	Gujarat	1	0	1	0	0	0	2
8	Haryana	2	3	0	0	0	5	10
9	Himachal Pradesh	1	1	2	0	0	0	4
10	Jharkhand	0	2	1	0	1	0	4
11	Karnataka	1	3	0	1	0	0	5
12	Kerala	2	4	0	0	1	0	7
13	Madhya Pradesh	1	3	2	1	0	3	10
14	Maharashtra	2	0	0	0	1	14	17
15	Manipur	1	2	1	1	2	0	7
16	Meghalaya	0	1	0	0	0	0	1
17	Mizoram	0	1	2	0	0	0	3
18	Nagaland	0	1	0	0	0	0	1
19	Odisha	1	3	2	1	0	1	8
20	Punjab	1	4	2	0	1	3	11
21	Rajasthan	0	3	7	2	0	8	20
22	Sikkim	0	1	0	0	0	0	1
23	Tamil Nadu	0	3	0	0	2	0	5
24	Telangana	0	2	0	0	0	0	2
25	Tripura	0	1	0	1	0	0	2
26	Uttar Pradesh	1	4	1.	1	0	7	14
27	Uttarakhand	0	1.	0	0	0	0	1
28	West Bengal	1	4	2	0	0	0	7
	UNION TERRITORIES	0	0	0	0	0	0	0
29	Andaman & Nicobar Islands	0	1.	1.	0	0	0	2
30	Chandigarh	1	0	0	1	0	0	2
31	Delhi	5	1.	0	0	0	8	14
32	Jammu & Kashmir	0	1	1	0	0	0	2
33	Lakshdweep	0	1.	0	0	0	0	1
34	Ladakh	0	1	0	0	0	0	1
35	Puducherry	0	2	0	0	0	0	2
	GRAND TOTAL:	23	68	29	10	9	50	189

Annexure- II

Sl. No.	States/UTs	Regular/ Deputation	Contract	Total
1	Andhra Pradesh	6	2	8
2	Andaman	2	2	4
3	Arunachal Pradesh	5	7	12
4	Assam	26	30	56
5	Bihar	3	2	5
6	Chhattisgarh	3	4	7
7	Delhi	83	38	121
8	Goa	5	3	8
9	Gujarat	9	9	18
10	Haryana	53	38	91
11	Himachal	8	8	16
12	Jammu & Kashmir	9	0	9
13	Jharkhand	10	4	14
14	Karnataka	40	22	62
15	Lakshdweep	2	0	2
16	Kerala	37	23	60
17	Madhya Pradesh	28	19	47
18	Maharashtra	22	19	41
19	Manipur	24	29	53
20	Meghalaya	2	0	2
21	Mizoram	4	1	5
22	Nagaland	2	2	4
23	Odisha	16	8	24
24	Puducherry	11	3	14
25	Punjab	66	33	99
26	Rajasthan	15	5	20
27	Sikkim	1	3	4
28	Tamil Nadu	15	3	18
29	Telangana	11	3	14
30	Tripura	2	2	4
31	Uttar Pradesh	37	11	48
32	Uttarakhand	9	3	12
33	West Bengal	46	18	64
	Total	612	354	966

Annexure-III

Details of Khelo India Centre/ KISCE/ Accreditated Academy

S.N.	State	Khelo India Centres (KICs)	Khelo India State Centre of Excellence (KICSE)	Accreditated Academies (AA)
1.	Andhra Pradesh	14	1	0
2	Assam	33	1	7
3	Arunachal Pradesh	54	1	3
4	Bihar	0	0	0
5	Chandigarh	1	1	4
6	Chhattisgarh	7	1	1
7	Dadra and Nagar Haveli and Daman and Diu	1	1	0
8	Delhi	7	1	8
9	Gujarat	0	0	15
10	Goa	2	1	1
11	Haryana	15	1	14
12	Himachal Pradesh	15	1	7
13	Jharkhand	0	1	10
14	Jammu & Kashmir	40	2	2
15	Karnataka	31	1	33
16	Kerala	24	1	13
17	Ladakh	3	0	0
18	Madhya Pradesh	44	1	17
19	Maharashtra	44	1	31
20	Manipur	18	1	12
21	Meghalaya	18	1	0
22	Mizoram	2	1	0
23	Nagaland	19	1	0
24	Odisha	1	1	8
25	Puducherry	0	1	0
26	Punjab	3	0	25
27	Rajasthan	9	0	5
28	Sikkim	7	1	0
29	Telangana	2	1	12
30	Tamil Nadu	1	1	18
31	Tripura	11	1	0
32	Uttar Pradesh	80	1	10
33	Uttarakhand	17	1	0
	West Bengal	0	0	8
	Total	523	29	264

Annexure-IV

	ì	Annexure-1v
S.No.	State/UT	No. of projects
1	Andaman and Nicobar Islands	1
2	Andhra Pradesh	7
3	Arunachal Pradesh	21
4	Assam	8
5	Bihar	11
6	Chandigarh	0
7	Chhattisgarh	4
8	Dadra & Nagar Haveli and Daman & Diu	0
9	Delhi	8
10	Goa	4
11	Gujarat	5
12	Haryana	10
13	Himachal Pradesh	8
14	Jammu and Kashmir	5
15	Jharkhand	2
16	Karnataka	19
17	Kerala	5
18	Ladakh	3
19	Lakshadweep	2
20	Madhya Pradesh	12
21	Maharashtra	13
22	Manipur	8
23	Meghalaya	6
24	Mizoram	7
25	Nagaland	7
26	Odisha	4
27	Puducherry	3
28	Punjab	11
29	Rajasthan	45
30	Sikkim	5
31	Tamil Nadu	5
32	Telangana	6
33	Tripura	7
34	Uttar Pradesh	32
35	Uttarakhand	5
36	West Bengal	1
15417012MP	Total	300

Annexure-V Details of Projects sanctioned under Khelo India Scheme in the State of Punjab.

(₹ in crores)

		(vincerores)
S. No.	Name of the project	Amount Sanctioned
1.	Construction of Multi-Purpose Hall at Smt. Lajwanti Sports Complex, District Hoshiarpur	7.00
2.	Construction of Multi-Purpose Hall at War Hero's Stadium, District Sangrur	7.47
3.	Construction of 300 Bedded (Triple Occupancy) Hostel at National Institute of Sports District Patiala	26.77
4.	Creation of 200 Beded Hostel (1 for Women and Men) including furnishing at Guru Nanak Dev University, District Amritsar	11.20
5.	Construction of Synthetic Hockey Turf at village Marar District Gurdaspur	5.27
6.	Laying of Synthetic Athletic Track at Shaheed Bhagat Singh Stadium, District Ferozepur	7.00
7.	Construction of Multi-Purpose Hall at Nawashehar, District Shaheed Bhagat Singh Nagar	4.50
8.	Laying of Synthetic Athletic Track at Guru Nanak Dev Stadium, District Amritsar	7.00
9.	Construction of Multi-Purpose Hall at Maharaja Ranjit Singh Technical University, District Bathinda	4.50
10.	Construction of Centralized Kitchen and Food Court at National Institute of Sports, District Patiala	7.50
11.	Construction of Synthetic Hockey Turf Ground at Border Security Force (BSF) Campus Jalandhar HQ BSF.	5.50